

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-503**

IB-507/ND/2021

IA/3515/2024, IA/2888/2024, IA/4073/2023, IA/1566/2023, IA/889/2023,  
IA/4540/2022, IA/3880/2022, IA/5943/2021, IA/6027/2021, IA/4689/2022

**IN THE MATTER OF:**

Axis Trustee Services Ltd.

**.....Applicant**

**Vs.**

Nimitya Infotech Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 25.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Krishnendu Datta, Sr. Adv. with Mr. Prateek  
Kumar, Ms. Smriti Nair, Ms. Niharika Sharma,  
Mr. Nishant Sharma, Advs.  
For the Respondent : Mr. Sanjiv Sen, Sr. Adv. with Mr. Nakul  
Mohta, Mr. Kumar Anurag Singh, Mr. Vinayak  
Bhandari, Ms. Riya Dhingra, Ms. Vidhi Gupta,  
Mr. Puneet Pathak, Mr. Zain A Khan, Mr. Pragyan  
Mishra, Advs.

**ORDER**

Ld. Counsels on behalf of both the sides are present and submitted that they have filed their written submissions. However, written submissions of none of the parties are available on the e-portal. Ld. Counsels may approach the Registry and cure the defects, if any, so that their written submissions are reflected on the e-portal. List the matter on **13.08.2024 at 11.30 am.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**